

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 209**  
**(IB)-1041(ND)2020**  
**IA-1723/2022**

**IN THE MATTER OF:**

**Inabensa Bharat Pvt. Ltd.**

...

**Applicant**

**Under Section: 10 of IBC, 2016**

**Order delivered on 26.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For Corporate Applicant** : Mr. Aniket Prasoon, Ms. Dalima Gupta, Advs

**For the Secured Creditor** : Ms. Sayani Bhattacharya, Advocate for Secured Creditor 88

**For Haryana Vidyut Parasaran Nigam Ltd** : Ms. Geeta Luthra, Senior Advocate, Ms. Asmita Narula, Ms. Apoorva Maheshwari, Mr. Anirban Chanda, Mr. Manas Agrawal, Advocates

**For the IRP** : Mr. Binod Kumar Singh

**ORDER**

Due to paucity of time, the matter is re-notified to 09.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**